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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(OS) 2439/2012 & IA No. 76-78/2017**

THE CHANCELLOR, MASTER & SSCHOLARS
OF THE UNIVERSITY OF OXFORD & ORS

..... Plaintiff

Through Mr Sahil Sethi, Advocate.

versus

RAMESHWARI PHOTOCOPY SERVICES & ANR Defendant

Through Mr Neeraj Yadav, Advocate for D-1.

Mr Saurabh Banerjee and Mr P. Antony,
Advocate for D-2.

Mr Chinmay Kanojia, Advocate for D-3.

Ms Swathi Sukumkar, Advocate for D-4.

Mr Pravin Anand, Mr Dhruv Anand and
Mr Shahim Nooreyzedan, Advocates.

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU

ORDER

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04.01.2017

It is seen that the present suit was heard and disposed of by Hon'ble Justice Rajiv Sahai Endlaw by a judgment dated 16.09.2016. The matter has been remanded by the Division Bench on certain issues.

List on 20.01.2017 before the bench of Hon'ble Mr Justice Rajiv Sahai Endlaw subject to orders of Hon'ble the Judge Incharge (Original Side).

VIBHU BAKHRU, J

JANUARY 04, 2017

pkv